

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.208
65/252(ND)/2023

IN THE MATTER OF:

Generous Mercantile Pvt Ltd.

Vs.

ROC

.... **APPELLANT**

.... **RESPONDENT**

SECTION

U/s 252(1)

Order delivered on 08.05.2023

CORAM:

SHRI BACHUVENKATBALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATULCHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Sonal Kumari, Advocate.

For the IT Dept.

: Adv. Puneet Rai along with Adv. Nikhil Jain

ORDER

Ten days time is granted as a last and final opportunity to the RoC and Income Tax Department for filing report. The Applicant shall serve a copy of the present application to the ROC within two days.

List the matter on **04.07.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)